

Rajesh Kumar Singh

D.H.J.S

Director (Academics)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi 110078
011-28036501, 011-2802191 (O)
E-mail: dja@nic.in

No. DJA/Trg./Ex-03/OC-DHJS(Promotion)/Batch-XVIII/1972/2025/5083 14th October, 2025

To

1. The Ld. Principal District & Sessions Judge, South, Saket
2. The Ld. Principal District & Sessions Judge, South-East, Saket
- ✓ 3. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RADC

Sub.: Court Attachment of Trainee Officers of DHJS in District Courts from 16.10.2025 to 31st October, 2025.

Respected Sir/ Madam,

A batch of 02 (eight) newly appointed/promoted Officers of DHJS, Under Limited Competitive (Departmental) Examination Quota is presently undergoing four weeks Orientation Course at Delhi Judicial Academy. Their training is going to conclude on 16.10.2025. As per the approved training module of the Orientation Course, the Judicial Officers under training are required to undergo Practical Training in the District Courts.

Therefore, it is requested that the aforesaid two newly promoted Officers of DHJS (under training) may kindly be attached with courts as per schedule enclosed as Annexure 'A' on 16.10.2025.

It is further to inform that as per directions of the Hon'ble High Court of Delhi, the Delhi Judicial Academy has been authorized to put the newly appointed/ recruited, promoted Officers of DHS/ DHJS on Court attachment in the District Courts after completion of their training till their regular posting is made by the Hon'ble High Court.

Accordingly, it is requested that the aforesaid newly promoted officers of DHJS may further be attached with Courts as per schedule enclosed as Annexure 'B' from 17.10.2025 to 31.10.2025 or till they get their regular posting, whichever is earlier.

The Mentor Judicial Officers be also requested to interact and suitably guide the Trainee Judicial Officers about the issues and challenges faced by them in their respective jurisdictions.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee Officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

(Rajesh Kumar Singh)

Encls.: As above

No. DJA/Trg./Ex-03/OC-DHJS(Promotion) Batch-XVIII/1972/2025

14th October, 2025

Copy for Information to:

- The Ld. Registrar General, High Court of Delhi, New Delhi.
- The Trainee DHJS Officers (on promotion)

(Rajesh Kumar Singh)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI.**

No. JOTP/RACC/Gaz./2025/

18992/C - 19004/6 Dated: 15/10/2025

Copy alongwith its enclosure forwarded for information and necessary action to:-

1. The Judicial Officers concerned, RACC, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.

(Dig Vinay Singh)

Officer In-charge (Judl.)

for Principal District & Sessions Judge-
cum-Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.

Annexure 'A'

Court Attachment of Newly Appointed/ Promoted Officers of DHJS on 16.10.2025

S. No.	Name of Trainee Officer	Name of Mentor Judicial Officer		District & Court Complex	Date (s) of Attachment
1	Mr. Nishant Garg	Mr. Dig Vinay Singh	Special Judge (PC Act) (CBI) (MPs/MLAs Cases)	Rouse Avenue	16 October, 2025
2	Ms. Swati Gupta-I	Mr. Sanjay Jindal	Special Judge (PC Act) (CBI)	Rouse Avenue	16 October, 2025

Annexure 'B'

Court Attachment of Newly Appointed/ Promoted Officers of DHJS from 17.10.2025 to 31.10.2025 or till they get their regular posting, whichever is earlier

S. No.	Name of Trainee Officer	Name of Mentor Judicial Officer		District & Court Complex		Date (s) of Attachment
1	Mr. Nishant Garg	Mr. Bhupesh Kumar	District Judge (Commercial Court)	South-East	Saket	17 October, 2025
		Ms. Monika Saroha	Judge, Family Court	South-East	Saket	18 October, 2025
		Ms. Sugandha Aggarwal	ASJ (SC-RC)	South	Saket	25 to 31 October, 2025
2	Ms. Swati Gupta-I	Ms. Anu Grover Baliga	District Judge (Commercial Court)	South-East	Saket	17 October, 2025
		Ms. Namrita Aggarwal	Judge, Family Court	South-East	Saket	18 October, 2025
		Mr. Pranjal Anand	ASJ (SC-RC)	South-East	Saket	25 to 31 October, 2025